GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA
UN-STARRED QUESTION NO.: 3735

TO BE ANSWERED ON 05 APRIL, 2022/ 15 CHAITRA, 1944 (SAKA)

NATIONAL STOCK EXCHANGE

3735: SHRI JOHN BRITTAS

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that further measures are to be adopted to strengthen the stock exchanges in the light of incidents that occurred in the National Stock Exchange;
(b) if so, the details thereof and response thereto;
(c) the agencies that are inquiring into the incidents involving the former MD cum CEO of NSE; and
(d) the preliminary inputs that Government has obtained from various agencies?

ANSWER

SHRI PANKAJ CHAUDHRY
MINISTER OF STATE FOR FINANCE

(a) & (b): Review of governance norms in Market Infrastructure Institutions (MIIs) is a continuous process and the same is carried out regularly as per the changing dynamics of the securities market. In this regard, some of key measures undertaken by SEBI are- strengthening of governance norms across MIIs and making code of conduct applicable to the Stock Exchanges, Clearing Corporations and Depositories for prevention of fraud or market abuse.

(c) & (d): SEBI, after investigation into the matter involving NSE and other entities have passed requisite orders. CBI, Enforcement Directorate and Income Tax Department are investigating the case related to irregularities in respect of Co-location facility provided by NSE and their investigations are still going on.

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